

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

**UN-STARRED QUESTION NO. 3286
ANSWERED ON MONDAY, THE 9th DECEMBER, 2019
[AGRAHAYANA 18, 1941 (SAKA)]**

CASES AGAINST COMPAINES

QUESTION

**3286. SHRI GIRIDHARI YADAV:
SHRIMATI POONAMBEN MAADAM:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कॉर्पोरेट कार्य मंत्री

- (a) the number of the companies and persons against whom cases have been registered by the Market Research and Analysis Unit (MRAU) during the last three years;**
- (b) the details of the cases in which prosecution have been filed, company-wise;**
- (c) the extant status of the outcome of the said cases; and**
- (d) the details of the action taken on the basis of the said outcomes?**

ANSWER

**THE MINISTER OF STATE FOR
FINANCE AND CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR)
वित्त एवं कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री (श्रीअनुराग सिंह ठाकुर)**

(a): The Market Research and Analysis Unit (MRAU) of Serious Fraud Investigation Office (SFIO) prepares research reports on the serious complaints alleging fraud and misappropriation by the companies, either referred to it by Ministry of Corporate Affairs (MCA) as well as received by it. The research reports are submitted to the Ministry of Corporate Affairs.

During the last 3 years, 55 number of research reports prepared by MRAU have been submitted to the Ministry. 12 number of investigations have been assigned to SFIO.

(b) to (d): Out of 12 investigations during the above relevant years, prosecutions have been filed against 3 companies by SFIO. In 41 cases, investigations have been ordered by the Ministry to be conducted by Regional Directors (RDs) and Registrar of Companies (ROCs). Ministry has ordered inspections in 231 cases to be conducted by Regional Directors / Registrar of Companies and inquiry has been ordered against 31 companies to be conducted by ROCs. Prosecutions have been filed against 27 companies by ROCs for violations of various provisions of Companies Act, 2013 and the cases are in different stages before various courts.
